



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,10th January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5943/2016	DEBEN THAOSEN Versus THE STATE OF ASSAM AND 7 ORS	MR.I CHOUDHURY MR.A K BARUAH MS.T JINI	GA, ASSAM MR.Y DOLOI(R- 1-4 & 8) MR.B CHAKRABORTY(R-7) SC, PWD (ROADS) MS.P SARMAH R-7 MR.S CHAKRABARTY(R-7) MS.P HAZARIKA(R-7) ADDL. AG, ASSAM
2	WP(C)/5878/2017 CAVT. NO. 763/17	ABDUL QAYYUM SHEIKH and ANR. Versus THE STATE OF ASSAM and 6 ORS.	MR.B SINHA MR.M GOGOI MR.S M H HAQUE	GA, ASSAM SC, SECONDARY EDUCATION FOR CAVEATOR MR.A RAHMAN
3	WP(C)/4866/2019	ROBIN DAS AND 13 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A SARMAH	GA, ASSAM SC, GAUHATI MUNICIPAL CORPORATION (R-2)
4	WP(C)/7679/2019	RAGH BRENDR SHAHI Versus THE STATE OF ASSAM AND 9 ORS	MR A TEWARI MS. P ADHIKARI MR. D WANGDI	GA, ASSAM
5	WP(C)/4941/2020	MAKUNDA CH KALITA Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 8 ORS	MR. J C CHAUDHURY MR. N C BAROOAH MR. S M SARMA MR. M SARMA MR G C SHARMA	GA, ASSAM MR. P K MUNIR SC, HANDLOOM AND TEXTILE
6	WP(C)/6932/2023	AJOY DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. U SAIKIA MR. Z ISLAM	GA, ASSAM MRS. K BARPUZARI (R4) MR. A CHAMUAH (R4) MR. J KALITA (R4)
7	WP(C)/6175/2024	MONOWER ALI SK. AND 9 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. R ISLAM S BEGUM T TALUKDAR	SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 10/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
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28)	MR. DITUL DAS	10-01-2025	To	10-01-2025



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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2050/2022	NABARUP RURAL DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 8 ORS.	MR. A K SARMA MR A GOHAIN MR H J TAMULI MR D KALITA	GA, ASSAM SC, P H E
2	WP(C)/3703/2023	MD. OMAR KHAYYAM Versus THE STATE OF ASSAM AND 5 ORS	MR R DHAR MD. A MATLIB	GA, ASSAM SC, SEC. EDU.
3	WP(C)/4220/2023	APURBA BAISHYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. B BARUAH LEGAL AID COUNSEL	SC, P H E

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/8427/2018	DHANANJAY RAY Versus THE STATE OF ASSAM AND 6 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR. M SARMA MR. T N SRINIVASAN	SC, PWD
2	WP(C)/251/2019	POONAM SARMA AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS S SARMA HAZARIKA MS. Y S PHOM	GA, ASSAM MRS. R BORAH (R8) MR. M K DAS (R8) MR. S H SIKDAR (R6) MS Z ANJUM (R8)
3	WP(C)/1297/2019	NAZIMUDDIN AHMED Versus THE STATE OF ASSAM AND 8 ORS.	MR. D DAS SR. ADV R SARMAH MS. L ISLAM MR. K MOHAMMED	GA, ASSAM SC, SEBA SC, P W D SC, PERSONNEL DEPT.
4	I.A.(Civil)/432/2020 in MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus ON THE DEATH OF MARU PAHARIA, HIS LEGAL HEIR, ELINA PAHARIA and 3 ORS,	MRS. S ROY	
	WITH MFA/111/2016	NATIONAL INSURANCE CO. LTD. Versus MARU PAHARIA and 2 ORS,	MR.R C PAUL MS.S ROY	MR. C K S BARUAH
5	CRL.A(J)/43/2023 2 Y 0 M 19 D :	ROHIT GATOWAR Versus THE STATE OF ASSAM AND ANR .	MR UJJAL CHOUDHURY	PP, ASSAM
6	WP(C)/5644/2023	SMTI. FULU RANI ROY Versus THE UNION OF INDIA AND 5 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DY.S.G.I. SC, PNB
7	WP(C)/6965/2023	SYED HAKIK KHAN AND 4 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A M S MAZUMDER GK GOGOI	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, PWD

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